

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

706/59/ND/2019

CORAM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2019

NAME OF THE COMPANY: Ravi Nandan Sahaya V/s. Bharat Nidhi Ltd.

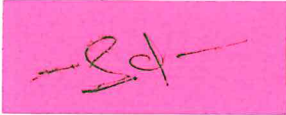
SECTION OF THE COMPANIES ACT: 59

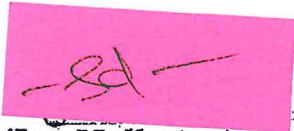
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Counsel for the Petitioner
Mr. Rahul Gupta, Counsel for the Respondent

ORDER

Ld. Counsel for the petitioner submits that as per the directions of the Hon'ble Principal Bench, this matter has been transferred from Court V to Court II. Notice is being accepted by Mr. Rahul Gupta, Ld. Counsel for the Respondent. Let notice be effected on the other respondent returnable on 10th December 2019.


(L.N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)